

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 92(ND)/2017
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY: Dr. G.L. Purohit & Ors.
V/s
Rajasthan Hospitals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1	Mr. U.K. Chaudhary	Advocate	Respondent Respondent	}	}
2	Mr. P.K. Mehta	Advocate	Respondent		
3	SANJAY K. MARIA	ADV	}	}	} Petitioners
4	ANANT V. MARIA	ADV			

ORDER

Both sides are present. At the request of Learned Counsel for the parties, matter is adjourned to 19.05.2017.

Post the matter on 19.05.2017.

sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)